DIGITAL INDIA

3361.   SHRI RATTAN LAL KATARIA:

Will the Minister of Electronics and Information Technology be pleased to state:

(a)   whether National Institute of Electronics and Information Technology has taken some major steps to fulfil the dream of the Prime Minister about Digital India for Skill Development and capacity building in this sector;
(b)   if so, the details thereof;
(c)   whether the Department has achieved specialization in Internet of Things cyber security and cloud computing etc. through various techniques; and
(d)   if so, the details thereof?

ANSWER

MINISTER OF STATES FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI P.P.CHAUDHARY)

(a) and (b): The various steps taken up by NIELIT for skill development and capacity building in Electronics & IT sector under the Digital India initiative of the Government are at **Annexure**.

(c) and (d): The Ministry of Electronics & IT has taken the following initiatives that are focused on the issues relating to Internet of Things, cyber security and cloud computing etc:

i)   **Internet of Things (IoT) Initiatives:** In order to set up Internet of Things eco-system in the country, Ministry of Electronics and Information Technology(MeitY) has set up a Centre of Excellence(CoE) for IoT at Bangalore to develop India as the innovation hub in IoT.

ii)   **Cyber Security Initiatives:**
- Government has adopted a holistic approach towards securing the country's cyber space by pursuing multiple initiatives like Security Policy, Compliance and Assurance, Security Incident – early warning and response, Security Training, Security specific R&D, enabling legal framework and collaboration.
- The initiatives taken have focused on the issues like cyber security threat perceptions, threats to critical information infrastructure and national Security, protection of critical information infrastructure, adoption of relevant security technologies, enabling legal processes, mechanisms for security compliance and enforcement, Information Security awareness, training and research. These actions are being continued, refined and strengthened to address the dynamic nature of cyber threat scenario.
- R&D efforts aimed at promotion and development of technology, demonstration, proof of concept and R&D test bed projects for enhancing indigenous skills and capabilities are carried out in the cyber security. R&D is carried out in the thrust areas of cyber security including (a) Cryptography and cryptanalysis, (b) Network & System Security, (c)

Monitoring & Forensics and (d) Vulnerability Remediation & Assurance through sponsored projects at recognized R&D organizations.

- Indian Computer Emergency response Team (CERT-In) is regularly conducting trainings /workshops to train officials of Government, critical sector, public sectors, industry, financial & banking sector and ISPs on various contemporary and focused topics of Cyber Security. During 2016, CERT-In has conducted 12 trainings on various specialized topics of cyber security. 353 officers including System/Network Administrators, Database Administrators, Application Developers, IT Managers, Chief Information Security Officers (CISOs)/ Chief information officers (CIOs), and IT Security professional have been trained.

- MeitY has engaged with Data Security Council of India (DSCI) for creating Cyber Crime awareness amongst law enforcement agencies through workshops at different cities. As part of cyber crime awareness and capacity building in cyber crime investigation, MeitY has setup Cyber Forensics Training Labs at police headquarters in (i) all North-eastern States and Uttarakhand in State capitals in collaboration with Centre for Development of Advanced Computing (CDAC), (ii) Mumbai, Pune, Bangalore and Kolkata with the help of DSCI for creating Cyber Crime Awareness and Cyber Forensics Training for law enforcement agencies (police) and judiciary (including judges, judicial officers & public prosecutors), and, (iii) Hi-tech cyber crime investigation and forensic training lab at CBI academy, Ghaziabad. MeitY has also setup a Cyber Lab at National Law School of India University (NLSIU) Bangalore for training of law enforcement agencies' personnel and Judiciary for creating cyber crime awareness and cyber forensic training.
- **Information Security Education and Awareness (ISEA) – Phase – II:** The project aims at capacity building in the area of Information Security, training of Government personnel and creation of mass awareness on Information Security. The implementation of the academic activities under the project is carried out by 52 institutions across the country. So far, 15,107 candidates are under-going training/trained in various formal/non-formal programs; 2,931 Government officials have been trained and 430 awareness workshops have been conducted covering 48,005 participants.
- MeitY has setup Cyber Security & Forensic Training Lab at National Institute of Technical Teachers Training and Research (NITTTR) Chandigarh for training technical teachers. Using the facilities developed, NITTTR Chandigarh has trained 2756 Engineering and Polytechnic college teachers

iii) Cloud Computing Initiatives: MeitY has launched Cloud Initiative named as "MeghRaj" which is offering Cloud services to the Government Ministries/Departments. At present more than 500 applications are hosted in the cloud. MeitY has also empanelled the Cloud Service Providers from Private & Public sector to provide Cloud Services to the Government Ministries/Departments & PSUs.

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<u>**Annexure**</u>

Major initiatives of NIELIT

i) Since the launch of Digital India, NIELIT has taken various initiatives and activities targeted towards empowerment of rural youth and women as well as marginalized sections through pro-active use of technology, process re-engineering and diversification in niche technology areas. As a result, the number of candidates skilled annually has increased from about 1.73 lakhs in FY 2011-12 to about 7.5 lakhs during FY 2016-17 (upto 31.1.2017).

ii) The growth has been achieved through measures like Online Registration for Online Accreditation for Training Institutes, Online Examinations and Issuance of digitally signed e-Certificates linked to Digital Locker, Online Activity Information Management System, Online Expert Empanelment, Establishment of Smart Virtual Classroom, e-Content for 'anywhere-anytime', Biometric Attendance System, Revamped integrated website, Placement Portal, Mobile Applications, Digital Payment Initiatives etc.

iii) NIELIT has also developed some new courses under Digital India such as Course on Digital Marketing using e-Commerce, e-Waste Management, Basic Cyber Literacy etc.

iv) The repertoire of Digital Literacy courses offered by NIELIT has also been retrofitted with module of financial inclusion.

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Final list of the Questions

Ministry of Electronics and Information Technology
(Parliament Section)

The following questions have been admitted for answer in **Lok Sabha on 22.03.2017 (Wednesday).**

Sl. No.	D.No.	Admit No.	Subject	File No.	Concd. GCs / HODs	Remarks
			STARRED			
1.	15045	***291**	**Promotion of Digital Transactions (Position: 11th)**	2(97)/17-Parl.	JS(RB)	
			UNSTARRED			
2.	6844	**3221**	Retrenchment of IT Staff	2(122)/17-Parl.	JS(RK)	
3.	8561	**3234**	Digi-Dhan Abhiyan	2(115)/17-Parl.	JS(e-Gov.)	
4.	8597	**3238**	Digital Locker	2(117)/17-Parl.	CEO (NeGD) / JS(e-Gov.)	
5.	8737	**3251**	Collaboration under Digital India	2(123)/17-Parl.	JS(e-Gov.)	
6.	8763	**3267**	Proposals for Assistance to IT Industry	2(124)/17-Parl.	JS(RK)	
7.	8840	**3278**	IT and ITES Industry	2(121)/17-Parl.	JS(RK)	
8.	8944	**3293**	Innovative Projects	2(118)/17-Parl.	GC(DD)	
9.	9005	**3302**	PMGDSA	2(116)/17-Parl.	JS(SM)	
10.	15243	**3349**	Aadhaar for Various Services	2(105)/17-Parl.	JS(e-Gov.) / CEO, Aadhaar	

11.	15319	**3357**	Efforts to Increase Online Transactions	2(126)/17-Parl.	JS(SKR)	
12.	15358	**3361**	Digital India	2(125)/17-Parl.	JS(SM)	
13.	15540	**3384**	Growth of IT Industry	2(128)/17-Parl.	JS(RK)	
14.	16631	**3392**	Encryption Standard	2(109)/17-Parl.	GC(CL&ES)	
15.	15990	**3423**	CERT-In	2(114)/17-Parl.	GC(CL&ES)	
16.	16030	**3427**	Aadhaar Enabled Payment System	2(110)/17-Parl.	JS(SKR)	

2.   Draft Reply must be typed in double space. File containing the answer to   Questions please be submitted latest **by17.03.2017** for onward submission to Hon'ble Minister, MeitY / Hon'ble MOS, MeitY.

3.   Use of abbreviations may be avoided and in case they are used, their full form may also be given in the brackets. It has been observed that illegible photo copies of annexure are appended some time. It is, therefore, requested that either original copy or neat, clean or legible copy of the annexures/enclosures may be attached. **Further, it is also requested that a soft copy of the Note for Supplementaries prepared for Starred Questions may please be forwarded to the PS to Hon'ble Ministers at:** mljoffice@gov.in **and PS to Hon'ble MOS at:** mos-mlj@meity.gov.in **and** ravi.raghav@meity.gov.in**.**

4.   If reply to any question contains long annexure/tables, etc. such information may please be provided to Parliament Section through USB for facilitating their accurate and speedy translation in Hindi. Alternatively it may be **e-mailed.**

(Vinodpriya)
Section Officer(Parl.)

Deputy Director(Parl.)
Concerned GCs

Copy to: 1. Minister's Office
              2. MOS's Office
              3. Secretary's Office, MeitY
              4. Senior Advisor, MeitY
              5. OSD to MOS